JUSTICE (RETD.) R.M. LODHA COMMITTEE (IN THE MATTER OF PACL LIMITED)

TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN RAIPUR

Corrigendum No. 1 to the Tender Document For E-Auction-Sale of Properties in Raipur (Tender Document No: JRMLC/CH/RPR_1)

The amendments mentioned in this Corrigendum shall be applicable to the Tender Document For E-Auction-Sale of Properties in Raipur dated October 10, 2025, issued by Justice (Retd.) R.M. Lodha Committee:

1. Clause 3.2: Schedule of Tender Process

As appearing in the Tender Document		To be read as			
Activity	Last Date (in Calendar Days) *	Activity	Last Date (in Calendar Days) *		
Bid due date (last date of uploading of documents specified in Clause 2.8(i) and payment of EMD)	Friday, November 21, 2025 (till 16:00 hours Indian Standard Time)	Bid due date (last date of uploading of documents specified in Clause 2.8(i) and payment of EMD)	Monday, December 08, 2025 (till 16:00 hours Indian Standard Time)		
Intimation to Technically Qualified Bidders	Monday, December 08, 2025	Intimation to Technically Qualified Bidders	Monday, December 15, 2025		
Commencement of live e-auction	Tuesday, December 09, 2025 (11:00 hours Indian Standard Time)	Commencement of live e-auction	Tuesday, December 16, 2025 (11:00 hours Indian Standard Time)		
Completion of live e-auction (subject to Clause 2.11)	Tuesday, December 09, 2025	Completion of live e-auction (subject to Clause 2.11)	Tuesday December 16, 2025		
Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction	Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction		
Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation	Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation		

As appearing in the Tender Document		To be read as			
Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the		Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the	

2. ANNEXURE 1: Description of Properties

		To be read as			
S. No.	MR Number	Description & Property Address	Reserve Price (in Rs.)	EMD Value (in Rs.)	Geo Coordinates
1	27669-16	Being Dropped	NA	NA	NA
2	27670-16	Being Dropped	NA	NA	NA
3	27671-16	Being Dropped	NA	NA	NA
4	27672-16	Being Dropped	NA	NA	NA
5	27673-16	Being Dropped	NA	NA	NA
6	27674-16	Being Dropped	NA	NA	NA
7	27675-16	Being Dropped	NA	NA	NA
8	32952-16	Office Bearing No. 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312 313, 314, 315, 316, 3rd Floor, Krishna Complex, Part of Nazul Plot No. 2/1 and 17/3, Block 10, Area Civil Station, Old Hospital Ward No. 30, New Hawaldar Abdul Hameed Ward No. 36, Shastri Chowk Raipur, Tehsil & District - Raipur, Chhattisgarh	6,43,80,855	64,38,086	21.246500, 81.641600
		Total	6,43,80,855	64,38,086	
	Note: Bidders are a Document:	advised to note that the above Properties are being auctioned as a single lot (the "l	Lot"). Accordingly, notwith	standing anything to the	contrary in the Tender
	(ii) the Reso (iii) a single	ders shall necessarily submit their bids for all the Properties. erve Price shall be the sum total of the Reserve Prices indicated against each of the EMD shall be submitted for an amount equivalent to 10% (ten percent) of such T drawal of any one or more Properties from the Lot shall be dealt with as set forth	otal Reserve Price; and	Reserve Price");	

Disclaimer:

Save and except the aforementioned amendments, all other provisions remain unchanged as mentioned in the Tender Document.